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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

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T.P. No. 147 /2017 C.P-923/2016

2013/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghayan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th March, 2017, 10.30 A.M

Name of the Company	Khiroria Builders & Contractors Pvt.Ltd. & Ors.		
Under Section	391(2),394		Amalgamation
	ation of Authorized N CAPITAL LETTERS)	Appearing on behalf of	Signature with date
	armal C. A man Micha Adi	Petitioner	1.1
	YADAV Deputy D.	, ,	Jung gradus

ORDER

Ld. Counsels for the petitioners and Mr. Sanjay Yadav, Deputy Director of the Office of the Regional Director are present.

In this case Hon'ble Calcutta High Court by order dated 22/08/2016 has dispensed with the meeting of the shareholders and in compliance of the Hon'ble Calcutta High Court's order notice was published in the newspaper and affidavit regarding service of notice has been filed by the petitioner. Notice on the Central Government was served on 14/10/2016 but till date no reply has been filed. Mr. Sanjay Yadav, Deputy Director who is appearing on behalf of the Central Government informed that he will file affidavit within 10 days. Central Government is directed to file affidavit within 10 days.

List the matter on 05/04/2017.

(S. Vijayaraghavan)

Sdt

Member (T)

(Vijai Pratap Singh) Member (J)

sdf